

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-298(ND)/2017

IN THE MATTER OF:

UT Worldwide India (P) Limited
Vs.

.. PETITIONER

Integrated Caps (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 12.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Abhay Raj Varma, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

Sd—
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.9.2017